## GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:2079 ANSWERED ON:11.03.2013 EXPORT OF MINERALS Mahato Shri Narahari;Roy Shri Nripendra Nath

## Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether there has been underselling of minerals particularly iron ore by Public Sector Undertakings (PSUs) to various countries including China, Japan and South Korea;
- (b) if so, the details thereof along with the total minerals exported during each of the last three years and the current year, country-wise, quantity-wise, value-wise and mineral-wise;
- (c) whether the PSUs have been following the practices which are followed globally;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the steps taken/proposed to be taken by the Government to avoid underselling of minerals?

## **Answer**

## THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. D. PURANDESWARI)

- (a&b) No, Madam, MMTC Ltd. is the designated canalised agency for export of high-grade iron ore to Japan & South Korea under Long Term Agreements(LTAs). The sale prices are negotiated on the basis of international benchmark prices. Export of Chrome ore/Chrome concentrate and Manganese ore as well iron ore to Chinese buyers is decided on global tender basis.
- (c&d) Yes, Madam. The supplies of iron ore under LTA, by MMTC Ltd. has been based on the international benchmark pricing mechanism.
- (e) Does not arise.